

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2418  
TO BE ANSWERED ON FRIDAY, THE 13<sup>th</sup> FEBRUARY, 2026**

**REPRESENTATION OF WOMEN IN THE JUDICIARY**

**2418. SHRI KALIPADA SAREN KHERWAL:**

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the current number and percentage of women judges in the Supreme Court and High Courts; and;
- (b) the comparative percentage of male and female judges in the Supreme Court and High Courts?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW  
AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF  
PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

**(a) and (b):** In the Supreme Court, out of the total strength of 34 Judges including the Chief Justice of India, 33 Judges are working including one woman Judge. One woman Judge of the Supreme Court retired in June, 2025.

In High Courts, out of the total strength of 1122, 813 Judges are working as on 10.02.2026. The number of women Judges working in the High Courts is 116. As on date, 14.27% of the Judges working in High Courts are women. Since 2018, 5 women Judges were appointed in the Supreme Court and 130 women Judges were appointed in various High Courts.

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